

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 123

**IA(I.B.C)/484 (CH) 2024, IA(I.B.C)/343 (CH) 2024
CP(IB)No. 669/Chd/Pb/2019
(Admitted)**

IN THE MATTER OF:-

Major Brands (India) Pvt. Ltd.

...Petitioner

Versus

No exit Clothing Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024.

Tanvi
01.04.2024

Sd/-
Court Officer